

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 17
IA No. 302/JPR/2023
IA No. 508/JPR/2023
IA No. 53/JPR/2024
IA No. 186/JPR/2024
IA No. 215/JPR/2024
CP No. (IB)- 328/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Garg Granites Pvt. Ltd. ... **Operational Creditor/Applicant**

Versus

Radharani Exports Pvt. Ltd. ... **Corporate Debtor/Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Aman Pareek, Adv.
Sarvesh Jain, Adv.
For the Liquidator : Prashant Agarwal, Liquidator

ORDER

IA No. 186/JPR/2024

These are the minutes of third meeting of SCC of Corporate Debtor held on 20.03.2024 under Regulation 31(A) (6) of IBBI (Liquidation Process) Regulations, 2016. These minutes are taken on record subject to just exceptions.

IA No. 186/JPR/2024 stands disposed of accordingly.

IA No. 215/JPR/2024





This is Second Progress Report prepared by the Liquidator under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016. This report is taken on record subject to just exceptions. IA No. 215/JPR/2024 stands disposed of accordingly.

IA No. 302/JPR/2023, IA No. 508/JPR/2023, IA No. 53/JPR/2024

Pleadings are complete in these IAs. List these IAs on 28.05.2024.

List the matter on 28.05.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep/Chandra Joshi)
Judicial Member

April 22, 2024